

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

O.A.No.210/00003/2015

Date of Decision: 03rd Januray, 2019.

**Coram: Dr. Bhagwan Sahai, Member (A).
Ravinder Kaur, Member (J).**

Mr. Bhausaheb Raghunath Kamble
Age 56 years, Occ: Service,
R/o Bhimanagar (Bhaiyache Ran),
Kurduwadi, Tal. Madha,
Dist Solapur (State:Maharashtra).
Office Address: Senior Section Elect.Deptt.),
Kurduwali, Central Railway, Solapur Division,
Solapur-413208.

...Applicant.

(By Advocate Ms. S. S. Survase).

Versus

1. Union of India,
Represented by its Secretary,
Ministry of Railways, Rail Bhavan,
New Delhi-110 001.
2. The Secretary,
Railway Board,
Railway Mantralaya,
New Delhi-100 052.
3. The General Manager,
Central Railway,
CST, Mumbai-400 001.
4. The Chief Personal Officer (CPO),
Central Railway, Mumbai CTS,
Mumbai-400 001.
5. The Divisional Railway Manager,
Central Railway, Solapur Division,
Solapur-413 001.
6. The Senior Divisional Personal Officer,
(Sr. DPO),
Divisional Railway Manager, Office,
Personal Department, DRM,
Solapur-413 001.

7. The Deputy Director Estt.
(P and A) II,
Railway Board,
Railway Mantralaya,
New Delhi-100 052.

... Respondents.
(By Advocate Shri V. S. Masurkar).

O R D E R (O R A L)
Per : Ravinder Kaur, Member (Judicial)

1. When the case is called out today, neither the applicant nor his counsel Ms. S. S. Survase is present.

2. Shri V. S. Masurkar, Ld. counsel appeared for the respondents.

3. It is observed from the record that neither the applicant nor his counsel are attending the court for long. It appears that the applicant is not interested to pursue with the matter anymore.

4. Hence, the OA is dismissed in default as well as for non-prosecution. No order as to costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

V.

*V.S.
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